

RD 32/2000
(cor 644/96)
(cor - 116/2000)

This RA may be heard, see a
suitable date when this
Bench is available

M(J)

~~10-09~~
8/11

I agree
2/7/2001

not

9/2

2/21.9.2001 Shri G.K. Agarwal, counsel for applicant

Revs has

On the request of Shri Agrawal, list
~~adjourn~~ the case before appropriate
Bench as and when this Bench is
constituted.

SKS

(Lakshman Jha)/M(J) (L.R.K. Prasad)/M(A)

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Submitted
before Hon'ble
Cm. L.R.K. Prasad
and
Hon'ble Mr.
Lakshman
Jha. (S)
in chamber
for consideration
on review.

M(J)
7/1/87 2000
L.R.K. Prasad
8/5-12/1/2001

3/9.11.2001

Shri G.K. Agarwal, learned counsel for the applica.

The learned counsel for the applicant seeks permission to withdraw this R.A. Permission is accorded. This R.A. is disposed of as withdrawn by the applicant.

MBS.

(L.Jha)/M(J)

(L.R.K. Prasad)